

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM:** SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CP(IBC)/33/KOB/2022
SECTION	7 IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S VAIDYA LIFE SCIENCES PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIALAW LLP
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office  
Notes

**Video Conference**

**23rd Sept 2022**

## O R D E R

**CP(IBC)/33/KOB/2022**

Learned counsel Mr. Vinod P.V. appears on behalf of the Financial Creditor. Nobody appeared for the respondent.

Registry is directed to issue notice to the respondent by speed post and email (if email ID available) and keep track report on file. Petitioner is also directed to serve private notice on the respondent by speed post and email and file affidavit of service at least 3 days before the next date of hearing.

List the matter for reply and appearance of respondent on 27.10.2022.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**